

Setback to Tourist Industry due to Disturbances in J & K

7702. SHRI JANAK RAJ GUPTA : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that main source of income of most of the people in Jammu and Kashmir is tourism ;

(b) whether it is also a fact that because of disturbances in Punjab and Jammu and Kashmir there has been great setback to tourism industry in Jammu and Kashmir State ; and

(c) steps Government proposed to take to promote tourism in the State ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): (a) Tourism is one of the major sources of income for the people in J & K.

(b) Yes, Sir.

(c) The promotion and publicity of India including the State of J & K is a continuing activity of the Department of Tourism. In order to boost travel to this State, various steps were being taken by the Department in the past. Due to the deteriorating tourist traffic to the State of J & K, an inter Ministerial Meeting was taken by the Minister of Parliamentary Affairs and Tourism on 10th April, 1986 to draw up an action programme for promoting travel to this State. A number of short and long term measures were identified for execution by the Railways, Indian Airlines, the State Government and the Department of Tourism. Some of the important measures are :—

1. Special reservation facilities to Jammu from some selected points, and provision of additional coaches for passengers during the ensuing summer season. Restoration of hill travel concessions on Railway fares by the Ministry of Railways.
2. Provision of extra flights to J & K in case of need, and rescheduling

the flight timings to Srinagar. Reduction in prevailing air-fare.

3. The J & K Government is to adopt certain measures which would facilitate travel to this State by domestic as well as foreign tourists.
4. The Department to Tourism in conjunction with the Doordarshan, All India Radio and the India Tourism Development Corporation would launch a special Promotion-cum-Reassurance Campaign to dispel all fears and reiterate the image of Kashmir as a valley of peace and security.
5. Some other measures are also under consideration.

Posting of husband and wife at one place

7703. SHRI LALA RAM KEN : Will the Minister of FINANCE be pleased to State :

(a) whether attention of Government has been drawn to the news item captioned "Govt's posting rules to keep spouses together" appearing in the 'Indian Express' of the 9th April, 1986 ;

(b) if so, the details of the guidelines issued by the Government in this regard ;

(c) whether Government have received request from the wives of Intelligence Officers who were transferred outside Delhi in the Directorate of Anti-Evasion under his Ministry ; and

(d) if so, the steps Government propose to take on their requests under Government's posting rules to keep spouses together ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a) News item captioned "Govt's posting rules to keep spouses together" had appeared in the Indian Express dated 9th April, 1986.

(b) A copy of the Department of Personnel & Training O.M. No. 28034/7